

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 210
TO BE ANSWERED ON 30.11.2015

MICRO AND SMALL ENTERPRISES FACILITATION COUNCILS

210. SHRI BAIJAYANT JAY PANDA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state;

- (a) whether the Micro and Small Enterprises Facilitation Councils been established in all States and Union Territories as on date;
- (b) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (c) the number of delayed payment cases filed with the said Councils have been disposed of so far; and
- (d) the steps taken by the Government for speedy disposal of delayed payment cases by the council?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a) & (b): Yes. The details are placed at annex-I.

(c): The number of delayed payment cases filed with the Facilitation Councils and the cases in which decision has been taken by Facilitation Councils are as under:

Year	Filed	Decision Taken
2013-14	606	331
2014-15	792	495
2015-16(upto 31.08.2015)	375	128

(d): As per provision of chapter V section 18 of MSMED Act, 2006 every reference made to Micro and Small Enterprises Facilitation Councils (MSMEFC) should be decided within a period of 90 days from the date of making such a reference. The Government continuously follows up the matter with the State Government/UT Administration for timely disposal of the cases.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA
UNSTARRED QUESTION NO. 210 FOR ANSWER ON 30.11.2015.

Micro and Small Enterprises Facilitation Councils(MSEFC) been established in all States and Union Territories as on date:

Sl. No.	STATE/UT	NOTIFICATION OF CONSTITUTION of MSEFC
1	Andaman and Nicobar Islands	YES
2	Andhra Pradesh	YES
3	Arunachal Pradesh	YES
4	Assam	YES
5	Bihar	YES
6	Chandigarh	YES
7	Chhattisgarh	YES
8	Dadra and Nagar Haveli	YES
9	Daman and Diu	YES
10	National Capital Territory of Delhi	YES
11	Goa	YES
12	Gujarat	YES
13	Haryana	YES
14	Himachal Pradesh	YES
15	Jammu and Kashmir	YES
16	Jharkhand	YES
17	Karnataka	YES
18	Kerala	YES
19	Lakshadweep	YES
20	Madhya Pradesh	YES
21	Maharashtra	YES
22	Manipur	YES
23	Meghalaya	YES
24	Mizoram	YES
25	Nagaland	YES
26	Odisha	YES
27	Puducherry	YES
28	Punjab	YES
29	Rajasthan	YES
30	Sikkim	YES
31	Tamil Nadu	YES
32	Telangana	YES
33	Tripura	YES
34	Uttar Pradesh	YES
35	Uttarakhand	YES
36	West Bengal	YES